## **Declaration of Assets and Liabilities**

					Y	ear	<u>!</u>
		ा, विवक्त व	५मार सिंह ,	son/daughter/	wife of	अ उपेर	Ris
	aged	23	years, belongi	ng to£	महाट हि	धान समा	, परना ।
- 1-11-11			vorking as				
7.4.							
2	محم.	nerent below the d	etails of the assets	(immovable, i	movable, b	ank balance,	, etc.) of
317	<b>M</b> yse	elf, my spouse and	dependants*:		1.0		
	Α.	Oetails of mova		extent of icint			
Azrula	_ giver	1)	name indicating the	extent or joint	. ownersni		ve to be
Town.	Sr.	Description	Self	Spouse	Donondon	<u> जिला</u>	HINI
5.2.202	No.			Name(S)	Dependan t-1 Name	Dependant- 2	Dependan t-3 Etc. Name
	(i)	Cash	20,000	सौनी देवी		Name उपेन्द्र सिंह	राम्मा देवी
1482	(ii)	Deposits in Banks, Financial Institutions And Non-Banking	डॉम ५र 15 600	NIL		30,000	10.000
56 02/21		Financial Companies	सीलाना				
	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL			F1C 6200	니스 2500 (सालानी
	(v)	Motor Vehicles (details of make, etc.)	मोर्ट्स माइकल	MIL	NIL	मोख्यादल	NIL
	(vi)	Jewellery (give details of weight and value)	20 ग्राम सोना 90.000/-	असेना 30 ग्राप 150000 ]- पारी-250 माम 130000	NIL	सोना २० मान ९००००	वीना २०५० ९०.७०
	(vii)	Other assets, such as values of claims /	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

विवेश कुमार् सिह

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL.	NIL	NIL
(iv)	Houses / Apartments, etc.	उपनिकाशित	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SAR SRI		
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	MIL.	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

(d) dues to departments NIL NIL dealing with telephones (e) dues to departments dealing with government NIL NIL transport (including aircraft and helicopters) (f) Other dues, if any NIL NIL (b) (i) Income Tax including surcharge [Also indicate HUAPS 9581K the assessment year upto NIL which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment NIL NIL year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in NIL case of proprietary NIL business] (iv) Property Tax

C.

## Personal Detail GPF/CPF/PRAN No. 110144243494 Gender (M/F) Date of Birth 0 3 9 9 8 (DD/MM/YYYY) Class/Group (A/B/C) Cadre RLAS (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District मोतीहारी पूर्वी चमारण I hereby declare that the above details are true to the best of my knowledge and belief. Signature .... विवेश कुमार सिहे. Name of Employee: . विवेन इमार विंह Place: 42-11 Designation: 4100 45 Date: 05/02/202/ Department: शिरा विदान समा पुरनी